

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.684/2018
in
OA NO.3046/2018**

New Delhi this the 11th day of January, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Ankit,
S/o Sh. Rajbir Singh,
R/o Vill. & PO Kaluwas,
Distt. Rewari (Haryana). ...Petitioner

(By advocate: Mr. Yogesh Sharma)

VERSUS

1. Sh. Ashim Khurana,
Chairman,
Staff Selection Commission,
CGO Complex, Lodhi Road,
New Delhi. ...Respondents
2. Sh. Vilas B. Burde,
Regional Director (NR),
Staff Selection Commission,
CGO Complex, Lodhi Road,
New Delhi. ...Respondents

(By Advocate: Mr. Kumar Onkaeshwar)

ORDER (Oral)

By Ms. Nita Chowdhury, Hon'ble Member (A):

When the matter is taken up for hearing, counsel for the respondents gives us a copy of the letter received by him from the SSC dated 10.01.2019 in which it has been stated as under:-

“I am directed to refer to the above subject and to say that the pursuant to the Order of Hon’ble CAT, New Delhi dated 13.08.2018, the case of the Applicant has been examined in consultation with the Central Forensic Science Laboratory (CFSL) and based on their advice/opinion, his case has been cleared. The Commission has since declared the result of the Applicant on 10.01.2019 and as he has been declared successful, he has been nominated/recommended to the O/o Directorate of Income Tax, Central Board of Direct Taxes, New Delhi and his dossier has been sent to them for issuing offer of appointment after completing due formalities.

The Hon’ble Tribunal may please be informed of this position on the next date of hearing i.e., 11.01.2019.”

2. In view of the above information, nothing remains in this CP and it is accordingly closed. Notices are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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